

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

No.LR(B) 13/2002/Pt/116

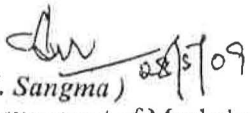
Dated Shillong the 28th May, 2009.

OFFICE MEMORANDUM

The Government of Meghalaya is pleased to revise with immediate effect the appearance fees and appearance fees in bail matters for Public Prosecutor, Additional Public Prosecutor and Assistant Public Prosecutor as appeared in sub-paragraph (a) and (d) of paragraph 2 of Part I of Office Memorandum No. LR (B). 1/89/Pt/33, dt. 28-03-2000, as follows:-

- “(a) For appearing in any court in his Headquarter Station, a fee of Rs. 300/- (Rupees three hundred) only per day shall be paid to the Public Prosecutor, Additional Public Prosecutor and Assistant Public Prosecutor when a case is heard. When two or more cases conducted by the Public Prosecutor, Additional Public Prosecutor and Assistant Public Prosecutor are heard on the same day and additional fee of Rs. 200/- (Rupees two hundred) only shall be paid for that day.
- “(b) For appearing in bail matters under general or special instruction of the Government the Public Prosecutor, Additional Public Prosecutor and Assistant Public Prosecutor shall be paid a fee of Rs. 200/- (Rupees two hundred) only per day. When two or more such cases are taken up on the same day an additional fee of Rs. 150/- (Rupees one hundred fifty) only shall be paid.”

This issues with the concurrence of Finance (E) Department vide their I/D No.FE.236/09, dt. 22-05-2009.


(L.M. Sangma)
Secretary to the Government of Meghalaya
Law Department.

Memo No. LR(B) 13/2002/Pt/116-A

Dated Shillong the 28th May, 2009

Copy to :-

1. The Accountant General, (Accounts/ Audit), Meghalaya, Shillong.
2. The Advocate General, Meghalaya.
3. The Additional Advocate General, Meghalaya.
4. The Sr. Govt. Advocate, Gauhati High Court, Shillong Bench, Shillong.
5. Govt. Advocates and Additional Govt. Advocate.
6. Govt. Pleader/ Public Prosecutor and Addl. Govt. Pleader/ Addl. Public Prosecutor.
7. Assistant Government Pleader/ Assistant Public Prosecutor.
8. All Deputy Commissioners.
9. All Treasury Officers.
10. Finance (E) Department with reference to their I/D above.
11. Law (A) Department.
12. File No. LR(B) 1/89
13. Guard File.

By order etc.


Secretary to the Government of Meghalaya,
Law Department.